

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1869
ANSWERED ON:02.12.2011
ROLE OF PRIVATE SECTOR IN PPP
Mohan Shri P. C.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to investigate the role of private sector in Public Private Partnership projects (PPP) through any statutory auditing firm;
- (b) if so, the details thereof;
- (c) whether the Government has received any representations in this regard; and
- (d) if so, the details thereof and response of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

a. and b. The PPP projects are regulated through the executed Concession Agreement between the Government / Public Authority and the Private sector entity. The Concession Agreements of Government of India prescribe financial oversight over the projects through selection and appointment of well-reputed statutory auditors, for ensuring financial discipline. As a safeguard, the Concession Agreements also provide for appointment of additional or concurrent auditors.

c. No.

d. Not applicable.